


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.112/252/HDB/2018
NAME OF THE COMPANY	Blue-Jay Projects & Constructions Private Limited
NAME OF THE PETITIONER(S)	Blue-Jay Projects & Constructions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SHOBIT KUMAR BANG	Advocate	Sivaramakrish@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Shobit Kumar Bang Learned Counsel for the Petitioner.

None appeared for the authorised Representative/Counsel.

Post the case on 23rd March 2018.



Member (T)



Member (J)